

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO.1523  
TO BE ANSWERED ON FEBRUARY 10, 2022  
PROBLEM OF LEGACY WASTE IN DUMPING SITES**

**NO. 1523. SHRI TALARI RANGAIAH:  
SHRI T.R.V.S. RAMESH:  
SHRI N. REDDEPPA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has taken note of the serious problem caused by legacy waste through air, water, and land pollution thereby affecting public health and if so, the details thereof; and**
- (b) whether the Government has taken any steps to deal with legacy waste in dumping sites and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) & (b): Under Swachh Bharat Mission-Urban (SBM-U) 2.0 launched on October, 1, 2021, legacy waste remediation and recovery of legacy dumpsites has been made an integral part of Solid Waste Management. An advisory on Legacy Waste Remediation has been published and disseminated to inform stakeholders on the subject. IT-based template has also been formed on Swacchham Portal to help States and cities in undertaking the planning for remediation. Capacity building sessions have been conducted for States for effective planning of legacy waste remediation and the various environmental norms. In addition, Central financial assistance is also available under SBM-U 2.0 for executing the remediation.**

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